

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE THE CHIEF JUSTICE MR. SOUMEN SEN
&
THE HONOURABLE MR. JUSTICE SYAM KUMAR V.M.**

Thursday, the 19th day of March 2026 / 28th Phalguna, 1947

WA NO. 693 OF 2026

**ARISING FROM JUDGMENT DATED 12.03.2026 IN WP(C) 10526/2024 OF THIS COURT
APPELLANT(S)/5TH AND 7TH RESPONDENTS:**

1. V.K.NATESAN, S/O KESAVAN GENERAL SECRETARY, SNDP YOGAM S/O KESAVAN, SNDP YOGAM HEAD OFFICE P.B.NO.512, JAWAHAR NAGAR, KARBALA, KOLLAM, PIN – 691 001 RESIDING AT VELLAPPALLIL HOUSE, KANICHIKULANGARA P.O. CHERTHALAI, ALAPPUZHA DISTRICT -, PIN - 688582
2. THUSHAR, S/O V.K.NATESAN, VICE-PRESIDENT, SNDP YOGAM SNDP YOGAM HEAD OFFICE, P.B.NO.512 JAWAHAR NAGAR, KARBALA, KOLLAM, PIN – 691 001 RESIDING AT VELLAPPALLIL HOUSE, KANICHIKULANGARA P.O. CHERTHALAI, ALAPPUZHA DISTRICT, PIN - 688582

BY SENIOR ADV.SRI.K.PARAMESHWAR INSTRUCTED BY MR.P.G.CHANDAPILLAI
ABRAHAM ADV.FOR APPELLANT NO.1 AND SENIOR ADV.SANTHOSH MATHEW INSTRUCTED
BY MR. ISAAC THOMAS,MR. PAUL P. ABRAHAM AND MR. JOHN VITHAYATHIL
ADVS.FOR APPELLANT NO.2

RESPONDENT(S)/WRIT PETITIONER/1 TO 4 AND 6 AND 8 RESPONDENTS:

1. DR. K.REGHU ANCHAYIL AGED 68 YEARS S/O V.KUMARAN RESIDING AT THOTTATHIL HOUSE BHARANIKAVU P.O., PALLIKAL, ALAPPUZHA DISTRICT, PIN - 690541
2. STATE OF KERALA REPRESENTED BY ITS SECRETARY TAXES (J) DEPARTMENT, SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001
3. THE INSPECTOR GENERAL OF REGISTRATION EX-MAYOR R. BALAKRISHNAN NAIR ROAD NEAR DISTRICT COURT, VANCHIYOOR, THIRUVANANTHAPURAM, PIN - 695035
4. THE JOINT INSPECTOR GENERAL OF REGISTRATION EX-MAYOR R. BALAKRISHNAN NAIR ROAD NEAR DISTRICT COURT, VANCHIYOOR, THIRUVANANTHAPURAM, PIN - 695035
5. ARUVIPURAM SREE NARAYANA DHARMA PARIPALANA YOGAM REPRESENTED BY ITS GENERAL SECRETARY, V.K.NATESAN, S/O KESAVAN SNDP YOGAM HEAD OFFICE, P.B.NO.512 JAWAHAR NAGAR, KARBALA, KOLLAM,, PIN - 691001
6. DR. M.N. SOMAN PRESIDENT, SNDP YOGAM SNDP YOGAM HEAD OFFICE, P.B.NO.512 JAWAHAR NAGAR, KARBALA, KOLLAM,, PIN - 691001
7. SANTHOSH @ ARAYAKKANDIL SANTHOSH DEVASWOM SECRETARY SNDP YOGAM, SNDP YOGAM HEAD OFFICE P.B.NO.512, JAWAHAR NAGAR, KARBALA, KOLLAM, PIN - 691001

BY ADVS.M/S.SRI. SHYAM KUMAR K.T., HARISH R. MENON, K.N.ABHA,
A.G.PRASANTH FOR R1

SPECIAL GOVERNMENT PLEADER C.E.UNNIKRISHNAN FOR R2 TO R4

ADV.SRI.ELVIN PETER(SR.), ADARSH BABU FOR R5

Prayer for interim relief in the Writ Appeal stating that in the circumstances stated in the appeal memorandum, the High Court be pleased to stay the operation and implementation of the judgment dated 12.03.2026 passed by the Learned Single Judge of this Honourable court in W.P.(C) NO.10526/2024 pending final disposal of the Writ Appeal.

This Writ appeal coming on for orders on 19.03.2026 upon perusing the appeal memorandum, the court on the same day passed the following:



Soumen Sen, C.J. & Syam Kumar V.M., J.

W.A.No. 693 of 2026

Dated this the 19th day of March, 2026

Appearance:

For the Appellants : Mr.K.Parameshwar (Sr.)
instructed by Mr.P.G.Chandapillai
Abraham for Appellant No.1

Mr.Santhosh Mathew (Sr.)
instructed by Mr.Isaac Thomas for
Appellant No.2

For the Respondents : Mr.C.E.Unnikrishnan, Spl.G.P.

Mr.Elvin Peter (Sr.) instructed by
Mr.Adarsh Babu for R5

ORDER

Soumen Sen, C.J.

We have heard the learned counsel for the parties.

2. As of now, it appears that the Government has not nominated the Directors in terms of the impugned order.

3. Post on 23.03.2026 along with all connected matters.

4. *Status quo* as on today shall continue till 24.03.2026 or until further orders, whichever is earlier.

W.A.No. 693 of 2026

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5. The Registry is directed to list all the connected matters on the adjourned date, irrespective of any defects.

**Sd/-
Soumen Sen
Chief Justice**

**Sd/-
Syam Kumar V.M.
Judge**

ds 19.03.2026

